

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3533
ANSWERED ON:14.12.2012
USE OF LNG IN VEHICLES
Sampath Shri Anirudhan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to encourage use of Liquefied Natural Gas (LNG) in motor vehicles throughout the country; and
(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) & (b) Currently in the country, Liquefied Natural Gas (LNG) cannot be used in motor vehicles unless re-gassified and then compressed at a specified pressure which is called Compressed Natural Gas (CNG). Motor Vehicles use CNG as an alternate fuel. Government has established the Petroleum and Natural Gas Regulatory Board (PNGRB) under the PNGRB Act, 2006. The Board grants authorization for City and Local Area Natural Gas Distribution Networks which includes establishment of CNG station in accordance with the provisions of the said Act and the eligibility criteria specified in the PNGRB (Authorizing Entities to Lay, Build, Operate, or Expand City or Local Natural Gas Distribution Network) Regulations, 2008. The Board has envisaged a roll out plan of CGD network development (CNG/PNG) in more than 300 possible Geographical Areas (GAs) on the basis of Expressions of Interest (EOI) submitted to the Board and on suo moto basis. PNGRB would include the above GAs in bidding rounds in a phased manner taking in to account the natural gas pipeline connectivity/natural gas availability.